

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2970

ANSWERED ON:26.11.2010

LAND TITLE

Tewari Shri Manish

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Madhya Pradesh State Forest Department has insisted that the claimants under the Forest Rights Act must either produce "fine receipts" or must be on the Department's list of "eligible encroachers" made in 1994, both of which are brazenly illegal and amount to reducing the Act to the earlier, Forest Department-controlled "guidelines";

(b) if so, whether the Ministry has taken the requisite steps in this regard; and

(c) State-wise claims and disposal of the claims made by tribals and other forest dwellers for their land title under the Forest Rights Act?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a): As per the information provided by Government of Madhya Pradesh, no such directions have been issued by the Madhya Pradesh State Forest Department.

(b): In view of the reply to part (a) above, this question does not arise.

(c): The requisite details are given in the Annexure.

Annexure

Annexure referred to in part (c) of the reply to the Lok Sabha Unstarred Question No. 2970 for answer on 26.11.2010, tabled by Shri Manish Tewari, MP, regarding "Land Title".

Statement showing the State-wise claims and disposal of the claims made by the forest dwelling Scheduled Tribes and other traditional forest dwellers under the Forest Rights Act, 2006.

(As on 31.10.2010)

Sl.No. States/UTs No. of claims Total No. of claims
received disposed of

1. Andhra Pradesh	3,29,858	3,18,735
2. Arunachal Pradesh	-	-
3. Assam	1,14,857	29,885
4. Bihar	2,179	13
5. Chhattisgarh	4,91,374	4,86,386
6. Goa	-	-
7. Gujarat	1,91,477	34,675
8. Himachal Pradesh	-	-
9. Jharkhand	29,551	10,184
10. Karnataka	1,62,874	1,48,297
11. Kerala	37,407	14,514
12. Madhya Pradesh	4,09,000	3,62,483
13. Maharashtra	3,39,689	3,26,562
14. Manipur	-	-
15. Meghalaya	-	-
16. Mizoram	-	-
17. Orissa	4,10,669	3,31,186
18. Rajasthan	60,353	60,353
19. Sikkim	-	-
20. Tamil Nadu	21,781	-
21. Tripura	1,75,492	1,74,069
22. Uttar Pradesh	91,406	77,880
23. Uttarakhand	182	1
24. West Bengal	1,37,162	1,06,226
25. A & N Islands	-	-

26. Daman & Diu	-	-
27. Dadra & Nagar Haveli	-	-
Total	30,05,311	24,81,449